GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1718 TO BE ANSWERED ON THE 6TH March, 2018

NATIONAL AGRICULTURAL INSURANCE SCHEME

1718. SHRIMATI PRATYUSHA RAJESHWARI SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has received proposals from various State Governments including Odisha to extend the crop insurance facilities for Rabi and other allied crops under the National Agricultural Insurance Scheme in view of the recent drought and other calamities;

(b) if so, the details thereof;

(c) whether the Government is considering to extend the date for covering insurance facilities under the National Agricultural Insurances Scheme for those States from whom proposal has not been received till the years of drought/natural calamities; and

(d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (d): National Agricultural Insurance Scheme (NAIS) was withdrawn on implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season. The PMFBY is voluntary for all States/ Union Territories and State Governments including Odhisa are free to opt in favour of the scheme for both Kharif and Rabi crops as per the provision of scheme and its Operational Guidelines. Accordingly, States have to notify the crops and areas for both seasons separately.
